

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 27-04-2026 To 27-04-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	1458/2026	ANUP KUMAR GOSWAMI Mobile:9433302603 Email:BLSAHOOLEGAL@GMAIL.COM	SANKHA PRASAD ROY	18-05-2026	WRONG CASE NO (PAGE NO 4)
2	CRA (DB)	205/2026	BIBHUTI BHUSAN MANNA Mobile:9874561002 Email:MDJANNAT003@GMAIL.COM	MD. JANNAT UL FIRDOUS	18-05-2026	APPELLANT NAME NOT MATCHED
3	CRM (A)	1234/2026	XXXXX Mobile:8017618763 Email:DIKSHA.GHOSH92@GMAIL.COM	DIKSHA GHOSH	18-05-2026	1) ... CLARIFICATION NEEDED REGARDING LD. TRIAL COURT REJECTION DETAILS AT PARAGRAPH ONE.. (225/2025)
4	CRM (A)	1240/2026	MUKUL ALI @ NOKUL Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	18-05-2026	1) ... CLARIFICATION NEEDED REGARDING PS CASE DETAILS AND G.R. CASE AT WHOLE PETITION (YEAR)
5	CRM (A)	1246/2026	REJAUL SK @ REJAUL SEKH @ SENTU AND ANR. Mobile:9830265780 Email:DREAM.B26@GMAIL.COM	SHASHANKA SHEKHAR SAHA	18-05-2026	TRIAL COURT CASE NUMBER OF REJECTION NOT MENTIONED IN PARA 1
6	CRM(M)	1048/2026	DILIP MAITI Mobile:9903496488 Email:BINAY1991@GMAIL.COM	BINAY SHAW	18-05-2026	1.MENTION JAIL NAME AND LOWER COURT REJECTION DETAILS IN PARA 1
7	CRM(M)	1051/2026	DEEPA DEVI @ DIPA DEBI Mobile:8240036784 Email:ASHUTOSHMANDAL001@GMAIL.COM	ASHUTOSH MANDAL	18-05-2026	MENTION PIN CODE OF PETITIONER IN CAUSE TITLE
8	CRM(M)	1052/2026	SANDIP SARDAR Mobile:9733907782 Email:GRABIULISLAM@GMAIL.COM	RABIUL ISLAM GAZI	18-05-2026	1) MENTION P.S. CASE DETAILS ON THE FORWARDING LETTERS ... 2) ATTACH SELF ATTESTED COPY OF PHOTO I.D. CARD OF THE DEPONENT
9	CRM (NDPS)	838/2026	MAHARUL KHAN Mobile:9433004005 Email:KAZIRANA444@GMAIL.COM	KAZI M RAHMAN	18-05-2026	PS CASE NUMBER MISMATCH WITH CERTIFIED COPY
10	CRM (NDPS)	839/2026	SAIF SARKAR Mobile:9674664482 Email:TANMAYMANNA482@GMAIL.COM	TANMAY MANNA	18-05-2026	1. JAIL NAME WRONG. IN PARA 1 2. LOGO MISSING.

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
11	FAT	185/2026	DEBASIS BOSE Mobile:9007340374 Email:SARKARAVIJIT587@GMAIL.COM	AVIJIT SARKAR	18-05-2026	ILLEGIBLE PAGE NO 1
12	WPA	10083/2026	XXX Mobile:6289766406 Email:ADV.ROMITDUTTA@GMAIL.COM	ROMIT DUTTA	18-05-2026	PET. NAME DISCLOSED
13	WPA	10147/2026	M/S A.H. WHEELER AND CO. PVT. LTD. Mobile:9831047935 Email:CHAMBEROFKUSHAGRASHAH@GMAIL.COM	KUSHAGRA SHAH	18-05-2026	STATE SHOULD BE MENTIONED IN PETITIONER'S ADDRESS
14	WPA	10159/2026	SUBHADEEP BASU ROY AND ANR. Mobile:9733236899 Email:SOVANDASGUPTA12@GMAIL.COM	SOVAN DAS GUPTA	18-05-2026	1. MENTION STATE FOR RESP. NO. 3,4 AND 5. 2. MENTION PIN FOR RESP. 7 AND 9. 3. MENTION DIST. FOR RESP. 13 AND 14. 4. MENTION ADDRESS FOR RESP. NO. 15 AND 16.
15	WPA	10167/2026	RANA CHOWDHURY Mobile:7449819913 Email:PARTHAGAREEMA@GMAIL.COM	GAREEMA PARTH	18-05-2026	1. ADV. SIGN IN FORM A. 2. MENTION STATE FOR RESP. 5 3. ADV. SIGN IN AFFIDAVIT PAGE.
16	WPA	10189/2026	LOK NATH CHAUDHARY AND ORS. Mobile:9433012566 Email:ADVOCATESASSOCIATE@GMAIL.COM	IRESH PAUL	18-05-2026	PROVIDE LIST OF DATES.
17	WPA	10231/2026	SATYABRATA BISWAS Mobile:9830817890		18-05-2026	1. PET. SIGN IS MISSING AT BOTH COPIES AT ZERO PAGES.